

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

M.A. NO. 1023 OF 2020

IN

WRIT PETITION (C) NO. 76 OF 2015

ASHISH RANJAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

O R D E R

Heard the learned Counsel appearing on behalf of the applicant.

Four weeks time is granted to pay the requisite Court Fees.

Miscellaneous Application stands allowed in terms of prayer (a).

..... J.
(ROHINTON FALI NARIMAN)

..... J.
(NAVIN SINHA)

..... J.
(B.R. GAVAI)

New Delhi;
June 08, 2020.

ITEM NO.11

Virtual Court 4 SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1023/2020 in W.P. (C) No(s).
76/2015

(Arising out of impugned final judgment and order dated 18-01-2016
in W.P.(C) No. No. 76/2015 passed by the Supreme Court Of India)

ASHISH RANJAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.49777/2020-EXEMPTION FROM FILING AFFIDAVIT and
IA No.49782/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.49787/2020-
EXEMPTION FROM FILING AFFIDAVIT and IA No.49776/2020-APPROPRIATE
ORDERS/DIRECTIONS and IA No.49781/2020-APPROPRIATE ORDERS/DIRECTIONS and
IA No.49786/2020-APPROPRIATE ORDERS/DIRECTIONS)

Date : 08-06-2020 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Gaurav Sharma, AOR
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.

For Respondent(s) Mr. K.M. Natraj, ASG
Mr. Ajit Kr. Sinha, Sr. Adv.
Mr. Rajan Kr. Chourasia, Adv.
Ms. Sunita Sharma, Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Counsel appearing on behalf of the
applicant.

Four weeks time is granted to pay the requisite Court Fees.

Miscellaneous Application stands allowed in terms of
prayer (a) in terms of the signed order.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER

(Signed order is placed on the file)